

12. Arms and Ammunition. Arms and ammunition other than .38 and .32 bore revolvers/pistols and their ammunition are disposed of in following manner :
- (a) Sten guns are offered to the Ministry of Home Affairs and those not required by them sold to the Ministry of Defence.
 - (b) All weapons of prohibited bore and their ammunition are disposed of to Ordnance Factories (Ministry of Defence).
 - (c) Crude weapons of indigenous make are offered to CBI for being exhibited in their museum.
 - (d) All other weapons for which licences are issued to the Public are disposed of by public auction.
 - (e) Revolvers/pistols of .38 and .32 bore and their ammunition are kept for departmental use.
13. Antiquities. Antiquities are handed over to the Archaeological Survey of India, free of cost, for disposal by way of gifts to different museums or institutions or if necessary by other means.
14. Perishables Perishables such as cigarettes etc. are disposed of immediately after their seizure. These are first offered to the I.T.D.C. and Air India. If they do not lift, these are sold through retail sale.
15. Miscellaneous and heterogeneous items seized in small lots (except watches) These are disposed of by the Customs Houses through retail sale after meeting the requirements of the Government departments and educational and research institutions etc. as the case may be.

Nationalisation of Banks

1022. SHRI SHIVA CHANDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose to nationalise the non-nationalised banks;

(b) if so, by when and what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) No such proposal is under the consideration of the Government

(b) Does not arise.

(c) Government have not considered it necessary.

Import of cement and teak wood

1023. SHRI BHISHMA NARAIN* SINGH:

SHRI DHARAMCHAND JAIN:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government propose to import cement and teak wood from Burma and other countries to meet country's requirements;

(b) if so, the extent to which country's requirements are presently being¹ met by indigenous production;